

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3210
ANSWERED ON 4TH AUGUST, 2016

NEW VEHICLE SAFETY ASSESSMENT PROGRAMME

3210. SHRI SHRIRANG APPA BARNE:
SHRIMATI VANAROJA R.:
SHRI VINAYAK BHAURAO RAUT:
SHRI ADHALRAO PATIL SHIVAJIRAO:
SHRI DHARMENDRA YADAV:
SHRI ANANDRAO ADSUL:
DR. SHRIKANT EKNATH SHINDE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has decided to come out with occupant protection regulations under Bharat New Vehicles Safety Assessment Programme (BNVSAP) on safety standard of cars in India;
- (b) if so, the details and salient features thereof;
- (c) whether the Government is considering some new standard and provisions for safety of heavy vehicles in the country and the steps taken by the Government in this regard, if not, the reasons therefor;
- (d) whether the United States will provide technical assistance to India to improve on road safety and implement intelligent traffic management system, if so, the details thereof;
- (e) whether any agreement has been signed or likely to be signed between both the country in the near future in this regard, if so, the details thereof; and
- (f) the time by which the work on the projects is likely to be started along with the steps taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) & (b) This Ministry has issued notification S.O. 1139 (E) dated 28.04.2015 and S.O. 2412 (E) dated 03.09.2015 for amendment of Central Motor Vehicles Rules, 1989 (CMVRs) wherein, compliance as per Crash standards, Automotive Industry Standard 098 and Automotive Industry Standard 099 shall be mandatory for the new vehicles from 1st October, 2018, and in case of existing vehicles same will apply from 1st October, 2020. Ministry is working on New Car Assessment Programme (NCAP) for the vehicle safety parameters.

- (c) Ministry has issued following notifications on provision for safety of heavy vehicles in the country:
- i. Introduction of Speed Governor notified vide GSR 290 (E) dated 15.04.2015.
 - ii. Introduction of Anti-lock Braking System notified vide GSR 52 (E) dated 23.07.2015 and GSR 389(E) dated 09.06.2014.
 - iii. Bus Body Code notified vide draft GSR 531 (E) dated 18.05.2016.
 - iv. Truck Body Code notified vide draft GSR 658 (E) dated 04.07.2016.

(d) to (f) No such decision has been taken.
